

Expenditure on MRTP Commission and per capita Cost on Cases

1599. SHRI R. PRABHU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the amount of expenditure spent by Government on maintenance of MRTP Commission during the years 1976-77 to 1980-81;

(b) the number of references disposed of under Sections 21, 22, 23 and 27 of the M.R.T.P. Act and inquiries instituted under Section 10 of the Act during each of these financial years; and

(c) per capita cost of disposing of for each of these applications/references?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI A. A. RAHIM): (a) The amount of expenditure incurred by Government on MRTP Commission during the financial years 1976-77 to 1980-81 is as under:—

	Rs.
1976-77	11,27,000
1977-78	14,42,000
1978-79	12,98,859
1979-80	15,24,296
1980-81	15,37,442

(b) The number of reference disposed of by the Commission under Sections 21, 22, 23 and 27 of the MRTP Act and inquiries instituted under Section 10 of the Act during each of the financial years 1976-77 to 1980-81 are as under:

Year	Sec. 21	Sec. 22	Sec. 23	Sec. 27	No. of inquiries instituted under Section 10
1976-77	5	91
1977-78	1	36
1978-79	1	1	34
1979-80	1	2	27
1980-81	1	12

(c) In practice it is not possible to assess and apportion the per capita cost of disposing of each application/reference. This would depend upon the nature of enquiries, time taken by the Commission for disposal and other such factors, which would vary from case to case.

Villages Electrified in Orissa

1600. SHRI RASA BEHARI BEHRA: Will the Minister of ENERGY be pleased to state:

(a) the number of the villages of Orissa electrified during the last three

years, year-wise, district-wise in comparison to the programme undertaken in this regard;

(b) the details of the schemes being undertaken for the year 1982-83 in this State, district-wise and the number of the villages to be benefited under these schemes, scheme-wise; and

(c) number and percentage of the villages electrified up to date in this State?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The district-wise details of the total number of